

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1162
(TO BE ANSWERED ON 23.11.2016)

ONLINE SUBMISSION OF COMPLAINTS AND APPEALS

Ä1162. PROF. CHINTAMANI MALVIYA:
DR. BHARATIBEN D. SHYAL:
SHRI SHER SINGH GHUBAYA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to facilitate online submission of complaints and appeals by the RTI applicants to the Central Information Commission; and
- (b) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and
Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): As informed by the Central Information Commission, complaints and appeals can be filed online through Central Information Commission's website portal at www.cic.gov.in.
